

(19)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

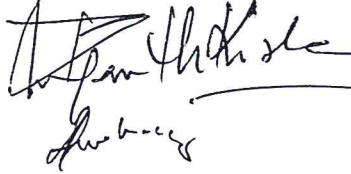
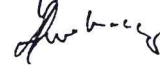
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/674/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : INDIAN BANK  
NAME OF THE RESPONDENT(S) : SABARI TEXTILES PVT LTD  
UNDER SECTION : 7 RULE 4


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Bhagavanath Krishnan For Sarinath Sundaram	Counsel for Intervenor	
2) N. Chandra Raj	Counsel for Advt.	

**ORDER**

Counsel for petitioner/Financial Creditor present. He is directed to send notice to the respondent and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 12.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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